BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.201/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name	of the Company	Sunrise Stock Broking P	vt.LtdVersus-Sangamyog Co	ommercial Pvt.Ltd.
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Shir Shankar Baneyiee Shaunak Ghosh Basabraj Chakraborty

Petitioner

20/12/17

P.T.O.

111 201/2017 - Sangamyog Commercial

ORDER

Ld. Counsel for the financial creditor is present.

By our order dated 04/12/2017 Interim Resolution Professional (IRP) was directed to appear in person today. But it appears that Office has not sent any notice to IRP. Office is directed to serve a notice on IRP and submit the compliance report by 4 P.M. Today.

List it on 10/01/2018.

(Jinan K.R.)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)